

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 124 OF 2015**

**Dated : 17<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member Present .**

**In the matter of:**

**Association of Steel Rolling Mills & Furnaces & Anr. .... Appellant(s)  
Vs.  
Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sanjay Singh for R-1

Mr. Vishal Anand  
Ms. Pallavi Mohan for R-2

**ORDER**

Learned counsel for the appellant seeks permission to withdraw the appeal.

The appeal is allowed to be withdrawn and is dismissed as withdrawn.

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**